

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 342(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: M/s. Azael Manufacturing Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Mr. Aditya Vaibhav Singh and Mr. Anoop Narula,	Advocates for the Petitioner		

ORDER

Present None.

Notice to the ROC, returnable on 10th November, 2017. Dasti. *as well*.


(Ina Malhotra)
Member (J)